

**IN THE HIGH COURT OF JUDICATURE AT PATNA
COMMERCIAL APPEAL No.10 of 2024**

M/s Bihar State Road Development Corporation Ltd.

... .. Appellant

Versus

M/S M.G Contractors (P) Ltd. Head Office of M. G. House 1721, Sector 4,

... .. Respondent

Appearance :

For the Appellant/s : Mr. P.K. Shahi, Senior Advocate

Mr. Manish Dhari Singh, Advocate

For the Respondent/s : Mr. Pravashankar Mishra, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD
and
HONOURABLE JUSTICE SMT. SONI SHRIVASTAVA
ORAL ORDER**

(Per: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD)

8 16-03-2026 There is a bereavement in the family of the learned
Advocate for the respondent.

2. As prayed, list this matter after three weeks i.e. on
07.04.2026 under the same heading maintaining its position.

3. In the meantime, the interim order dated
17.11.2025 passed in I.A. No. 1 of 2024 shall continue.

(Rajeev Ranjan Prasad, J)

(Soni Shrivastava, J)

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